

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FIFTY-FIFTH REPORT

(Presented on 27-2-1984)

The Business Advisory Committee held a sitting on Monday, 27 February, 1984.

2. The Committee recommend the allocation of time to the following items of Government Legislative, Financial and other Business:—

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| (1) Discussion on the Resolution seeking disapproval of the Industries (Development and Regulation) Amendment Ordinance, 1984. | } | 2½ hours |
| (2) The Industries (Development and Regulation) Amendment Bill, 1984 (To replace Ordinance).
(Consideration and passing) | | |
| (3) Discussion on the Resolution seeking disapproval of the Ganesh Flour Mills (Acquisition and Transfer of Undertakings) Ordinance, 1984. | } | 1 hour |
| (4) The Ganesh Flour Mills Company Limited (Acquisition and Transfer of Undertakings) Bill, 1984 (To replace Ordinance).
(Consideration and passing) | | |
| (5) Discussion on the Resolution seeking disapproval of the Prevention of Damage to Public Property Ordinance, 1984. | } | 2½ hours |
| (6) The Prevention of Damage to Public Property Bill, 1984 (To replace Ordinance).
(Consideration and passing) | | |
| (7) Discussion on the Resolution seeking disapproval of the Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Ordinance, 1984. | } | 1½ hours |
| (8) The Inchek Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Bill, 1984 (To replace Ordinance).
(Consideration and passing) | | |
| (9) The Comptroller and Auditor General (Duties, Powers, and Conditions of service Amendment) Bill, 1984.
(Consideration and passing) | | 1 hour |
| (10) Discussion on the Motion of Thanks on the President's Address. | | 10 hours |
| (11) General Discussion on the Railway Budget for 1984-85. | | 10 hours |

[P.T.O.]

- (12) Discussion on the Resolution seeking approval of the recommendations contained in the Tenth Report of the Railway Convention Committee, 1980 presented to the House on 24 February, 1984.
- (13) Discussion and Voting on the Demands for Grants (Railways) for 1984-85.
- (14) Discussion and Voting on Supplementary Demands for Grants (Railways) for 1983-84.
- (15) Discussion and Voting on Demands for Excess Grants (Railways) for 1981-82.

5 hours

3. The Committee further recommend that in order to provide time for completion of urgent financial business:—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet Named Motions may be taken up at 6 P.M.; and
- (ii) normally not more than one half-an-hour discussion, discussion under Rule 193 or discussion on No-Day-Yet Named Motion may be put down in a week till the disposal of financial business.

NEW DELHI;

Feburary 27, 1984

Phalguna 8, 1905 (Saka)

BAL RAM JAKHAR,

*Chairman,
Business Advisory Committee.*